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Title: Issue regarding critical condition of Major Rishi injured in an encounter with terrorists.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Sir, I would like to draw the attention of the Government to an issue of serious concern regarding the critical condition of Major Rishi belonging to my constituency. Major Rishi was critically injured in an encounter with terrorists at Tral village, Phulwara district of Jammu and Kashmir on the 4th March. He suffered a bullet injury in his face and is now in a critical condition. He was under treatment at the Military Hospital in Srinagar till the 8th March. On the 8th March, he was transferred to the Research and Referral Hospital, New Delhi. His wife who is a physiotherapist in the Army is also with him. However, yesterday the Kayamkulam Circle Inspector got a message from New Delhi that Major Rishi has passed away and he passed on this information to his relatives. The relatives had talked to the wife of Major Rishi and were praying for his speedy recovery.

The content of the message was: "Deceased Rishi. R wife Anupama, Village Muthukulam Manibhavanam, Alappuzha. He had expired in R.R. Hospital, New Delhi on 08.03.2017. Please inform his parents and relatives."

This message was forwarded from a number belonging to an ASI named Jagbir Singh in Dhaula Kuan Police Station. He told the relatives that he got the information from R.R. Hospital. However, Major Rishi's wife who is currently with him confirmed that he is recovering from the injury. This is an insult to the family of the *jawan*. I would like to seek a clarification from the Government as also would request the Government to provide sufficient medical assistance to the victim who is currently admitted in the hospital.

HON. DEPUTY-SPEAKER:

S/Shri P.K. Biju,

P. Karunakaran,

Adv. Joice George and

Dr. A. Sampath are permitted to associate with the issue raised by Shri K.C. Venugopal.